Annexure-7

Name of the corporate debtor: Future Lifestyle Fashion Limited ; Date of commencement of Liquidation :22.07.2026 ; List of creditors as on: 30.10.2026

List of operational creditors (Government dues)

(Amount in ₹)

S1.	Details of claimant		Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any Mutual dues, that may be setoff	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of	Whether related party?	% of voting share in CoC					
1	Government of India (Ministry of Finance)- GST Department			1,19,82,90,894	-				1,19,82,90,894			-	
2	The Deputy Commissioner of Income Tax (TDS) Circle - 1(2), Mumbai			74,00,77,682	-				74,00,77,682			-	
3	Employees Provident fund Organisation, Kandivali			34,37,64,146	11,26,17,449				-			23,11,46,697	
4	Office of the Commissioner of Commercial Tax			16,69,63,980	16,69,63,980				-			-	
5	State Tax Officer (AP Boka)			21,85,37,418	21,85,37,418				-			-	
6	Commissioner of Customs, NS-II JNCH, NHAVA SHEVA			10,18,50,106	-				-			10,18,50,106	
7	The Deputy Commissioner of Commercial Taxes (Govt. of Karnataka)			10,12,19,708	10,12,19,708				-			-	
8	Principal Commission			18,29,774	-				18,29,774			-	
9	ESIC, SRO, MAROL*			2,21,48,678	1,37,76,380				83,72,298		-	-	We have a received a updated claim during the Liquiodation process but claims which were verified and admitted during the CIRP have not been re-verified by the Liquidator, in accordance with Regulation 30(2) of the Liquidation Process Regulations, 2016.
10	Commercial Tax Department INDORE CIRCLE-09			6,47,964	6,47,964				-			-	
11	Employees State Insurance Corporation			2,55,374	-				2,55,374			-	
12	ESIC, SRO, LUCKNOW			74,877	-				74,877			-	
13	ESIC, SRO, PUNE			65,567	-				65,567			-	
14	ESIC, RO, TELANGANA			2,43,729	-				2,43,729			-	
15	Satish B Patil,Deputy Commissioner of Commercial Taxes (Audit)-1, DGSTO-1, Bengaluru			36,25,62,037	36,25,62,037				-			-	
16	Joint Commissioner State Tax, Circle-I, Zone III, Jaipur			31,37,138	31,37,138				-			-	
17	BG Latha, Commercial Tax Office(Audit) Bangaluru		16-07-2026	6,732	6,732								
18	Assistant Commissioner Kotturpuram Assessment Circle Chennai		20-08-2026	7,40,58,826	7,40,58,826								
19	Excise and Taxation Officer Cum Proper Officer		01-09-2026	96,44,829	96,44,829						-		
	TOTAL			**3,34,53,79,459**	**1,06,31,72,461**	**-**	**-**	**-**	**1,94,92,10,195**	-	-	33,29,96,803	

Notes — Liquidation Claims / List of Stakeholders

1.The claims admitted during the CIRP have been considered as the basis for preparation of the List of Stakeholders in the liquidation process.

2.Claims which were verified and admitted during the CIRP have not been re-verified by the Liquidator, in accordance with Regulation 30(2) of the Liquidation Process Regulations, 2016.

3.Claims received during the CIRP but not verified during the CIRP have been verified by the Liquidator in accordance with Regulation 30(2) of the Liquidation Process Regulations, 2016.

4.The amount admitted in the List of Stakeholders represents the amount determined after considering the claim submitted, documents/evidence available and verification undertaken, wherever applicable.

5.Where a claim has been rejected, wholly or partly, the reasons for such rejection/reduction have been recorded and communicated to the concerned claimant in accordance with the applicable provisions.

6.The List of Stakeholders has been prepared category-wise based on the proofs of claims submitted and accepted, in accordance with Regulation 31 of the Liquidation Process Regulations, 2016.

7.The amounts reflected in the List of Stakeholders are subject to revision/updation in accordance with the provisions of the Insolvency and Bankruptcy Code, 2016 and the Liquidation Process Regulations, 2016.

8.Claims submitted during the liquidation process have been verified by the Liquidator and admitted/rejected, wholly or partly, based on the supporting documents and information available.